

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 13

IA 2952/2024 in C.P. (IB)/410(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **RENOIR MANAGEMENT CONSULTING**
 INDIA PRIVATE LIMITED V/s GOVIND
 RUBBER LIMITED

Section 9 of the Insolvency and Bankruptcy Code, 2016 & Application
under any other provisions- IBC Rule 11

ORDER

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- 1) Mr. Aniruth Purusothaman, Ld. Counsel for the Applicant is present. None present for the Respondents, when the matter is called out.
- 2) Ld. Counsel for the Applicant submits that the Department of Provident Fund has asked the copy of the Application again by way of an E-mail, accordingly, requests this Bench to adjourn the matter.
- 3) At request, stand over to 06.08.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare